

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3573
ANSWERED ON:15.12.2014
CENTRAL LIBRARY SERVICES
Samal Dr. Kulamani

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has revised the Recruitment Rules for the Central Government Librarians belonging to Central Library Service in pursuance of the 6th Central Pay Commission (CPC);
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the recommendations of CPC are likely to be implemented for the librarians?

Answer

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM (DR. MAHESH SHARMA)

- (a) Yes, madam. Action has since been initiated to revise the Recruitment Rules of Librarians in respect of the Central Libraries under the Library Division of the Ministry.
- (b) There are six libraries under the administrative control of Library Division of Ministry of Culture namely; National Library, Kolkata, Central Reference Library, Kolkata, Delhi Public Library, Delhi, Raja Rammohun Roy Library Foundation, Kolkata, Khuda Bakhsh Oriental Public Library, Patna & Rampur Raza Library, Rampur. The details regarding revision of Recruitment Rules are annexed at Annexure 'A'.
- (c) Since, the process of revising/framing of Recruitment Rules involve consultations with other Nodal Agencies, the time frame cannot be put on.